

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 30-05-2019

List of operational creditors (Government dues)

(Amount in Rs.)

| SI. No. | Details of Claimant | | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|----------|---------------------|------------|------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC if applicable | | | | | |
| 1 | | | | 0 | 0 | | | | | 0 | 0 | | 0 | | |
| 2 | | | | | 0 | | | | | | 0 | | 0 | | |
| | | | | | | | | | | | | | 0 | | |
| 2 | Total | | | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | | 0 | 0 | |